

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
STARRED QUESTION NO : 331
(TO BE ANSWERED ON THE 27th March 2018)

DISPOSAL OF UNUSABLE ASSETS OF PSUs OF AVIATION SECTOR

*331. SHRI SAMBHAJI CHHATRAPATI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has carried out any survey to make an assessment of unusable assets of the Public Sector Undertakings in the Aviation Sector for the purpose of disposal
- (b) if so, the details thereof including the year when the last such survey was done;
- (c) whether the unusable assets which were identified based upon a thorough survey could be disposed of; and
- (d) if so, the details thereof and the revenue generated in each of the last three years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a) to (d): A statement is laid on the table of the House.

STATEMENT IN REPLY TO PARTS (a) to (d) OF RAJYA SABHA STARRED QUESTION NO.331 TO BE ANSWERED ON 27.03.2018 REGARDING DISPOSAL OF UNUSABLE ASSETS OF PSUs OF AVIATION SECTOR TABLED BY SHRI SAMBHAJI CHHATRAPATI, MP.

(a) and (b): The Government has not carried out any survey to make an assessment of Unusable assets of the PSUs in the aviation sector for the purpose of disposal. However, assessments carried out by the PSUs under administrative control of Ministry of Civil Aviation for this purpose are as under:

Air India:

Cabinet Committee on Economic Affairs (CCEA) in its meeting on 12th April, 2012 approved the Turn Around Plan (TAP) and Financial Restructuring Plan (FRP) for Air India, it also approved monetization of the Real Estate Assets belonging to Air India to the tune of Rs.5000 crore over the next 10 years period with the annual target of Rs.500 crore from the Financial Year 2013 onwards. Taking into account the ownership, the title available for freehold properties, the Air India Board had approved the monetization of 31 real estate assets.

Airport Authority of India:

To have an efficient asset management system, AAI identifies unusable assets at regular intervals which have outlived their normal life and which have to be replaced due to normal wear and tear/obsolescence. This process is done through a nominated survey committee and the report is submitted to the competent authority for approval of the same for consequential disposal action. Such surveys are conducted at regular intervals at various airports to identify unusable assets for disposal.

Pawan Hans Limited (PHL):

Pawan Hans has carried out surveys from time to time to make assessment of unusable assets of the company for the purpose of disposal and the last survey was carried out in December, 2017.

(c) and (d):

Air India Limited:

Total 5 properties have already been sold out getting revenue of Rs. 360.03 crore.

Airport Authority of India:

The surveyed assets are disposed through the auction process being conducted by Metal and Scrap Trading Corporation (MSTC). Such disposals are done at regular intervals at various airports. The details of revenue generated on such disposal is as follows:

| Year | Amount (Rs. in crore) |
|---------|-----------------------|
| 2014-15 | 1.94 |

| | |
|---------|-------|
| 2015-16 | 25.17 |
| 2016-17 | 2.73 |

Pawan Hans Limited (PHL):

The unusable assets were identified through survey by a committee constituted of officials from administration, F&A and Materials/Engineering department. The revenue generated in each of the last three years was as under:

| Year | Amount (Rs. in lakh) |
|---------|----------------------|
| 2014-15 | Nil |
| 2015-16 | 9.35 |
| 2016-17 | 0.71 |
